

**The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru):** (a) and (b). Yes. A paper containing the suggestions of the Indian Delegation is placed on the Table of the Lok Sabha. [See Appendix VIII, annexure No. 58].

(c) The views of the Indian Delegation were included in the report of the Committee on Freedom of Information. The specialized agencies have been asked to consider and implement the suggestions concerning under-developed countries. The report is also being circulated to the Members of U.N. and to other organisations for their observation.

#### **Tripartite Industrial Committee on Plantations**

**2945. Shri Ram Krishan:** Will the Minister of Labour and Employment be pleased to state:

(a) the nature of the decisions taken and recommendations made at the meeting of the Tripartite Industrial Committee on Plantations held at Shillong on the 21st and 22nd January, 1958; and

(b) the action taken by Government to implement these decisions and recommendations?

**The Deputy Minister of Labour (Shri Abid Ali):** (a) and (b). A statement is laid on the Table of Lok Sabha. [See Appendix VIII, annexure No. 59.]

#### **Chemical Diamonds**

**2946. Shri Balakrishnan:** Will the Minister of Commerce and Industry be pleased to state:

(a) the value of chemical diamonds which were imported during the year 1956-57;

(b) the value of chemical diamonds which were produced by the indigenous industry during the period;

(c) the quantity which is required annually; and

(d) the steps which have been taken to increase their production?

**The Minister of Commerce and Industry (Shri Lal Bahadur Shastri):** (a) Separate information of imports of chemical diamonds is not available.

(b) to (d). Chemical diamonds are not produced in the country, however, synthetic stones are manufactured by a firm in Mettupalayam (Madras State) from October, 1957, at a rate of 40 Kilos per day, which will meet our annual requirements to the extent of 60 per cent. to 70 per cent.

#### **Multi-Storeyed Buildings in Chembur Colony**

**2947. Shri Assar:** Will the Minister of Rehabilitation and Minority Affairs be pleased to state:

(a) whether it is a fact that some fatal accidents have occurred in Chembur colony for displaced persons due to the falling of children from the low parapet wall of multi-storeyed buildings;

(b) if so, how many such accidents have come to the notice of Government; and

(c) the action Government propose to take in the matter?

**The Deputy Minister of Rehabilitation (Shri P. S. Naskar):** (a) and (b). One fatal accident is reported to have taken place.

(c) The roof of these buildings were never meant to be used by the inmates. In order to ensure that such accidents do not recur instructions have been issued to the Officer-in-Charge of the Colony to keep properly locked the doors leading to the roofs and not to allow the use of the same to unauthorised persons.

#### **Electric Motors and Starters**

**2948. Shri Subbiah Ambalam:** Will the Minister of Commerce and Industry be pleased to state:

(a) what percentage of our requirements of electric motors and starters